



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony  
Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : mpseiaa@gmail.com

Tel.: 0755 - 2466970, 2466859

Fax : 0755 - 2462136

No.: 2431 /SEIAA/19

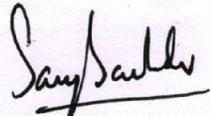
Date: 26.9.19

To,

**Consultant (Judicial)**  
National Green Tribunal (PB)  
New Delhi

**Sub:- Factual and Action taken report of Joint Committee in OA No. 435/2019.**

With reference to above, Joint Committee of SEAC and MPPCB has been constituted to submit factual and action taken report in the matter of illegal sand mining in River Sindh in Village Panchayat, Dengrakua, District – Datia in compliance of direction of Hon'ble NGT vide order dated 24.07.2019 passed in OA No. 435/2019- Pankaj Yadav Vs. State of Madhya Pradesh. The joint committee has inspected the site on 16.08.2019 and submitted inspection report of joint committee which is enclosed herewith for your kind information and necessary action please.

  
(Dr. Sanjeev Sachdev)  
Officer-in-Charge

**MADHYA PRADESH POLLUTION CONTROL BOARD**

Paryavaran Parisar E-5, Arera Colony, Bhopal -16

Phone-0755-2466191,2464428, Fax-0755-2463742

Web site: [www.mppcb.nic.in](http://www.mppcb.nic.in), E-mail: [it\\_mppcb@rediffmail.com](mailto:it_mppcb@rediffmail.com)

No. **2327** /MPPCB/2019

Bhopal Date: **20-8-19**

To,

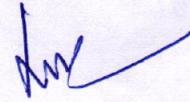
✓ **Shri Jitendra Singh Raje,**  
Member Secretary  
M.P. State Environment Impact Assessment Authority,  
Environmental Planning & Coordination Organization (EPCO)  
Bhopal -462016 (M.P.)

**Sub: Site visit as per Hon'ble NGT (PB) order dated 24/07/2019 -reg**

Ref: 1) SEIAA letter No 185/SEIAA/2019, Dated 01/08/2019  
2) MPPCB letter No 505 Dated 08/08/2018

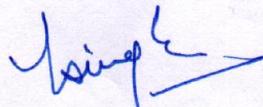
With reference to above subject, a joint committee was constituted and intimated to you vide letter dated 08/08/2019. The joint committee has conducted the inspection in reference to Hon'ble NGT (PB) order dated 24/07/2019 on dated 16/08/2019 and report is submitted. The inspection report of joint committee is enclosed herewith and forwarded for necessary action please.

Encl: As above



(R. S. Kori)  
Member Secretary

OTC Put up with comment



State Level Environment Impact  
Assessment Authority, M.P.  
(EPCO)

Receipt No. **1887**

Date **22.8.19**

## Inspection Report

Ref. - As per the order dated 24-07-2019 of Hon'ble NGT (PB) in O.A. No. 435/2019 (PB) (Pankaj Yadav V/s State of M.P.)

With reference to above order dated 24-07-2019 of Hon'ble NGT (PB), a joint committee comprising officials of M.P. Pollution Control Board and State Environment Impact Assessment Authority (SEIAA) M.P. conducted an inspection of the matter on dated 16<sup>th</sup> August' 2019. In this regard, the sand mine as mentioned in the complaint is Dangra –C mine of survey no. 1 & 137 of lease area of 76.56 hectare, therefore the inspection of river Sindh, at Village – Dangra, Tehsil – Badoni, District – Datia was carried out with the following terms of references:

- 1- Illegal Sand mining in River Sindh at Village - Dangrakua
- 2- Use of pandubbies and heavy machineries (JCB) in sand mining
- 3- Transportation of Sand using tractor trolley
- 4- Killing of Gariyal and fishes due to sand mining

### Observations:

The committee has visited the site located on River Sindh at Village – Dangra, District – Datia and the details are recorded as under. The geographical locations of the site inspected are marked on Google image and enclosed as **Annexure-I**, also the site photographs are shown in the report:

The details as recorded during inspection on dt 16<sup>th</sup> August'2019 are given as under:

#### 1) Details of Site inspected on dated 16<sup>th</sup> August 2019:

In reference to complaint of Mr Pankaj Yadav, following details are obtained from the record and observed during inspection:

<b>Name of Mine</b>	- Gram Panchayat, Village –Dangra, Tehsil – Badoni, District - Datia
<b>Lease location</b>	- Survey No 1, 137, Village – Dangra, Tehsil – Badoni, Distt – Datia
<b>Mining lease Area</b>	- 14.358 Hectare
<b>Aerial Distances from mine lease boundary (In Meters)</b>	- Intake Well – 100 meters (North-East side) - Stop Dam – 350 meters (North-East Side) - Railway line – 6040 meters (East side) - National Highway – 6400 meters ( East side)

1

Joint Inspection Report

NGT CASE No. 435/2019 (PB) Date -16/08/2019

*[Signature]*

*[Signature]*

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	<ul style="list-style-type: none"> <li>- Village – 120 meters (South side)</li> <li>- Water Treatment Plant – 130 meters (South East side)</li> </ul>
<b>Environmental Clearance and Consent status</b>	<ul style="list-style-type: none"> <li>- Environmental clearance obtained from SEIAA, Bhopal on dt 24/05/2018 for sand mining of 57400 Cubic Meter Per Year capacity</li> <li>- Consent granted on dt 12/06/2018</li> </ul>
<b>Observation recorded during inspection</b>	<ul style="list-style-type: none"> <li>- River is flowing from west to east direction.</li> <li>- The lease is located on left bank of River.</li> <li>- Village – Dangra is located approx 120 meters away from the river on right side.</li> <li>- No mining activities were observed at the time of inspection.</li> <li>- Due to rains in the region, sufficient flow was observed in the river.</li> <li>- No sand deposition observed in the lease area and on the bank of river.</li> <li>- The intake well is 100 meters away from the lease area on the right bank of river and was found operational and pumps were running to pump the water to water treatment plant.</li> <li>- 7.99 MLD capacity water treatment plant is located approx 130 meters away on right bank. The water treatment plant was found running and water is being supply to nearby villages.</li> <li>- Stop dam is located 350 meters away from lease area</li> <li>- The water storage was full and River water was flowing approx 30 cm above the stop dam</li> <li>- The width of stop dam is approx 200 meters</li> <li>- No pandubbies were observed and no machineries were found in the nearby area of lease area.</li> <li>- No sand stock was observed in the nearby area.</li> <li>- Intake well and stop dam are observed in operational condition.</li> <li>- The presence of ghariyal in the area is not observed.</li> </ul>

*R*

*ML*

*Journal*

2) **Remark:**

SEIAA, M.P. has issued an Office memorandum dated 14/06/2019 specifying that no sand mining is allowed in the rainy season (monsoon). The period of rainy season viz. normal dates of onset and withdrawal of southwest monsoon in Madhya Pradesh based on Indian meteorological data is from 15<sup>th</sup> June to 1<sup>st</sup> October.

3) **Recommendation:**

In light of above observations, the committee has suggested following recommendations for sustainable sand mining:

1. The sand mining should be allowed in 200-500 meters away from the intake well and stop dam.
2. Mining should be carried out manually.
3. Tractor and trolleys should be used for transportation of sand.
4. Plantation on the approach roads should be done.

**PHOTOGRAPHS OF THE SITE TAKEN DURING INSPECTION**

**Upstream of Intake Well**



Right Bank



Left Bank



Right Bank



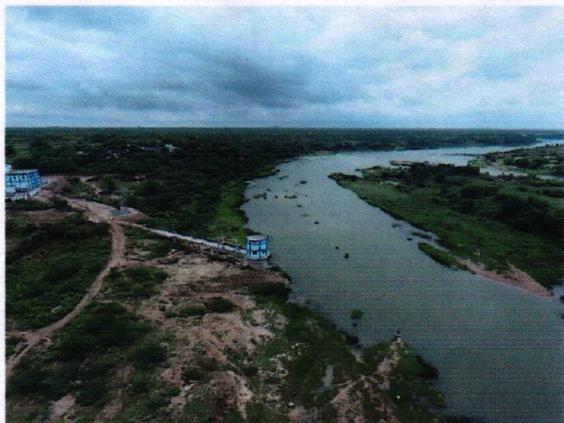
Left Bank

*h*

*hl*

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Intake Well

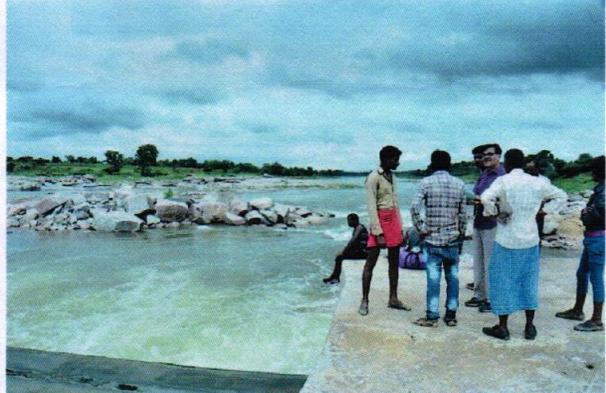
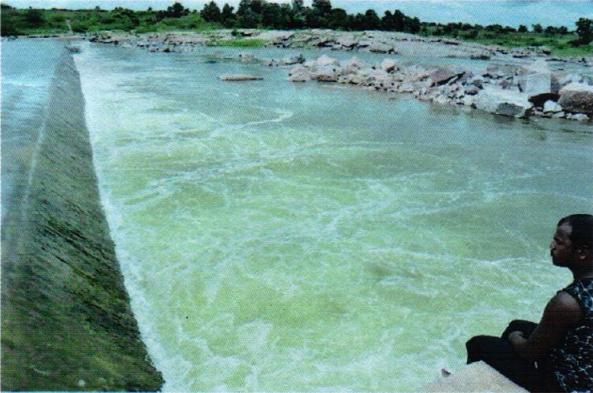
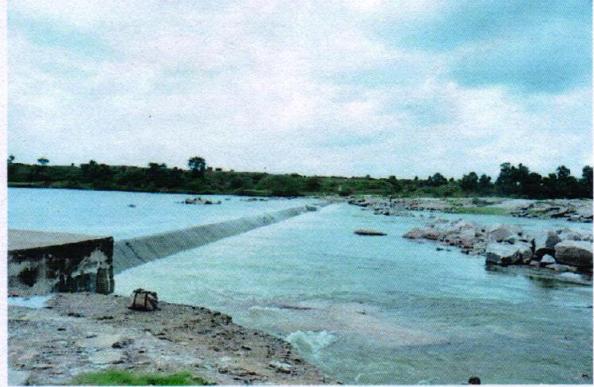


*R*

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Stop Dam



*h* *hcl* *Sonia*

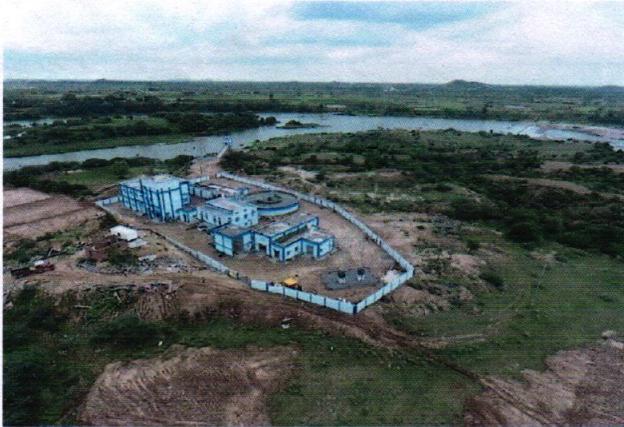
### Water Treatment Plant



### Aerial View of the Site



*[Handwritten signatures]*



**Brajesh Sharma**  
Executive Engineer,  
Head Office, MPPCB,  
Bhopal

**Dr. Sonal Mehta**  
Member,  
State Environment Appraisal Committee,  
Bhopal

**Netra Pal Singh**  
Regional Officer,  
Regional Office,  
MPPCB, Gwalior

Location: Village – Dangra, Tehsil – Badoni, Distt: Datia

Annexure-I

